

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.178/2014 CA.216/KB/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3rd August, 2017, 10.30 A.M

Name of the Company	Dhiman Saha -Versus- Life Chemicals Pvt.Ltd	& Ors.		
Under Section	397/398			
No. Representati	tion of Authorized ve (IN CAPITAL FERS)	Appearing on be of		e with date
I. Mr. Rup 2. Mr. Ashi	ak Shooh	Ademale		70
2. Mr. Ashi	Sent rount &	hoge Alavoc	ate teritions	in Jaco
				7.8/8
t) Mr. utpa	LBone Sv	Azvocdi	1	
1) Mr. utpal L) Mr. pran 3) Mr. Kaun	in Garai	Advocate	Yania Des	18/17
3) agr. Kaur	らん からつ	Ч)	

03.08.2017 - C.P. No. 178 / 2014 C.A.- 216 / KB / 2016 Dhiman Saha -Versus-Life Chemicals Pvt. Ltd. & Ors.

<u>ORDER</u>

Ld. Lawyers on behalf of the petitioner as well as Respondents are present.

The Petitioner completed his further argument and filed a citation, he has liberty to file a written notes. The Respondent prayed for some time to deal with the citation and prayed time to argue on the matter by next date.

Fixed on 23.08.2017.

(MANORAMA KUMARI) MEMBER (J)